

MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR

CAUSE – LIST 31.08.2015

S.No	<i>NAME OF MEDIATORS</i> <i>Shri/Smt/Ms.</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Siwani Singh,ADJ No.04 Jodhpur Metro	S.B Civil Second Appeal No.355/2011,Mohan Lal V/s Sua lal	Mr.S.D.Purohit & R.S.Mali	Mr.....


DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR
